Plan to have a national registry

1348. DR. K.P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has contemplated any plan to have a national registry as a central pool of all driving license and vehicles and to link all road transport offices throughout the country;

(b) if so, whether this will weed out multiple driving licenses across States; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR CHAUDHARY): (a) to (c) As part of the National e-Governance programme, the Ministry of Road Transport and Highways had taken up a Mission Mode Project to computerise all the Regional Transport Offices across the country, to inter-connect all the Regional Transport Offices and to establish State and National Register of motor vehicles. State Registers have been established in all the States. The National Register and the National Transport Portal were also launched on 20th July, 2011. The National Register has vehicle data flowing from 95% Regional Transport Offices in the country. Besides facilitating various online citizen centric services, the National Register would also enable the concerned authorities to check issuance of multiple driving licenses.

Contracts given to private operators to build highways

1349. SHRIMATI SHOBHANA BHARTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of contracts given to private operators to build highways in the country;

(b) the targets covered under the National Highways Development Programme (NHDP) until date in the current plan period;

(c) whether the public private partnership in the BOT (Built Operate Transfer) model is delivering better results than those done by Government alone; and

(d) if so, the likely achievement of eleventh plan targets in the Public Private Partnership (PPP) model?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Under National Highways Development Project (NHDP), the contracts are awarded on international competitive bidding. Projects are awarded to private operators on Engineering, Procurement and Construction (EPC), Built, Operate and Transfer (BOT, Toll) and BOT (Annuity) basis. So far, 49 projects on BOT (Annuity), 136 projects on BOT

(Toll) and 271 projects on EPC basis have been awarded to private operators to build NHDP projects in the country.

(b)   Details of target and achievement under NHDP during Eleventh plan period are as under:—

Sl.No.	Year	Target in km	Achievement in km.
1	2007-08	2885	1682
2	2008-09	3519	2205
3	2009-10	3165	2693
4	2010-11	2500	1780
2	2011-12	2500	506 till July, 2011

(c)   BOT mode is expected to harness private sector efficiencies and expertise. Out of 41 BOT (Toll) projects completed so far only 08 projects have been delayed for a period exceeding one year. Out of 17 BOT (Annuity) projects completed so far, only one project has been delayed for a period exceeding one year.

(d)   Targets are not fixed on separate mode of construction.

National Highways corridor development in Orissa

1350. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a)   the details of National Highways corridor identified for development under PPP/annuity mode in the State of Orissa and present status thereof, project-wise;

(b)   the details of projects which are viable under BOT mode/annuity mode; and

(c)   the details of projects which are under viable under BOT/annuity mode and the steps taken by Government for their upgradation as well as the time by which under developed stretches of such roads will be developed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) The details of National Highway corridors identified for/development on BOT (Toll) mode in the State of Orissa are given in the Statement (*See* below). No section has been identified for development on BOT (Annuity) mode.

(b)   All the above mentioned projects in Orissa are viable under BOT (Toll) mode.

(c)   Does not arise.